

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-01/2006/11319/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the rd 22 November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/3713/2023 dtd. 10.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2023, alongwith station leave permission, from the evening of 10.11.2023, till the morning of 16.11.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/11320/A dated , 22-11-23

Copy to

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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